

Corrigendum to Invitation for Expression of Interest for Lakhari Resources Private Limited, Operating in the Business of wholesale trading of computers, peripherals, equipment, IT Hardware Parts, and packaged software in Tamil Nadu (Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

This is with reference to the Form G dated 31-10-2025 and Corrigendum to Form -G, dated 30-11-2025 issued in accordance with Insolvency and Bankruptcy Code, 2016 and Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, and published in the same newspapers and on the same platforms as the Original Form-G on 31-10-2025 and Corrigendum to Form-G on 30-11-2025 respectively, and pursuant to confirmation of the majority Committee of Creditors (CoC) of Lakhari Resources Private Limited and subject to ratification in the CoC meeting held on 22-12-2025, the last date of receipt of Expression of Interest stands extended for Fifteen (15) days, accordingly revised tentative dates for events subsequent to issuance of Form G and IEOI.

Sr. No.	Particulars	Timelines
1	Last date of receipt of expression of interest	06-01-2026 (Extended from 22-12-2025)
2	Date of issue of the provisional list of prospective resolution applicants	09-01-2026 (Extended from 25-12-2025)
3	Last date of submission of objections to the provisional list	14-01-2026 (Extended from 30-12-2025)
4	Date of issue of the final list of prospective resolution applicants	19-01-2026 (Extended from 04-01-2026)
5	Date of issue of information memorandum, evaluation matrix, and a request for resolution plans for prospective resolution applicants	19-01-2026 (Extended from 04-01-2026)
6	Last date for submission of resolution plans	18-02-2026 (Extended from 03-02-2026)

All other contents in the Form G published on 31-10-2025, and the Corrigendum published on 30-11-2025, remain unchanged.

In view of the same, further submission of Expression of Interest by the prospective resolution applicants should be submitted to the Deemed Resolution Professional, in accordance with the amended invitation for expression of interest.

Jitender Kothari
Deemed Resolution Professional
For LAKHARI RESOURCES PRIVATE LIMITED
Reg. No. IBBI/IPA-001/IP-P00540/2017-18/10965
AFA No. AA1/10965/02/311225/107315 valid upto 31/12/2025

Date: 23-12-2025
Place: Chennai

Address :702, Orchid A Wing, Evershine Park CHS,
Off Veera Desai Road, Andheri West, Mumbai-400053